

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	
2.	Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
3.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4

For Directions

4.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
5.	Comp. App. (AT) (Ins) No. 784 of 2020	M. Choudhury & Co. Vs. Smt. Ramanathan Bhuvaneshwari, Resolution Professional of R.P. Info Systems Ltd. & Ors.	Sujoy Chatterjee	Jaivir Sidhant, R-1 Arjun Asthana,R-2 & R4

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 843 of 2021	Vijay Pitamber Lulla Vs. B.D. Agarwal & Anr.	Chaitanya B. Nikte	Vijay Lulla
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For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
8.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema -R1

9.	Comp. App. (AT) (Ins) No. 225 of 2021	Epack Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	Shikhil Suri Nikita Thapar Komal Gupta
10.	Comp. App. (AT) (Ins) No. 642 of 2021	Modern Syntex (India) Ltd. Vs. The Administrator of Specified Undertaking of Unit Trust of India & Anr.	Anju Jain	Rajiv K. Pandey Rajeev M. Roy Naresh Trivedi
11.	Comp. App. (AT) (Ins) No. 665 of 2021	Axis Bank Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd.	Sharad Tyagi	Nipun Gautam-RP
12.	Comp. App. (AT) (Ins) No. 670 of 2021 & I.A. No. 1966 of 2021	Vishwajeet Subhash Jhavar Vs. Alfa Façade Pvt. Ltd. & Anr.	Malak Bhatt	Shashwat Rai-R1 Pramod Rasan-R2
13.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri
14.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjunwala-R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10

For Hearing

15.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva-Intervenor
16.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
17.	Contempt Case (AT) No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma
18.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V. Ramani and Ors.	Jeevan Ballav Panda	Sanjeev Kumar Anshul Sehgal-R1
19.	Comp. App. (AT) (Ins) No. 371 of 2020 & I.A. No. 455 of 2021	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP

20.	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
21.	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
22.	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
23.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1
24.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh

02:00 PM

For Hearing

25.	Comp. App. (AT) (Ins) No. 795 of 2021	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha
26.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva-R1
27.	Comp. App. (AT) (Ins) No. 927 of 2021	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar